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[Shri Uma Shanker Dikshit] position. Therefore, we must see it in the proper perspective.

So far as the health side is concerned, that is, providing additional teams of doctors, nurses, attendants, medicines, drugs, vehicles, mobile hospitals-by mobile hospitals I mean that we put up a large tent and then we shift it to some other place-in these matters, no human effort will be spared. That is all I can

SHRI PILOO MODY: (Godhra): Have you any information whether they are falling down dead because of exhaustion or malnutrition or some disease?

SHRI UMA SHANKAR DIKSHIT: It is very difficult to say. They are coming at such a rapid rate that there is nobody there to contact or examine every person that comes along. It is an impossibility to do so.

12.26 hrs.

## CLARIFICATION BY MEMBER RE: A NEWSPAPER REPORT

PROF. MADHU DANDAVATE (Rajapur): With your prior permission, Sir, I am rising to make a clarification.

In the newspapers of June 2, 1971, a news report has appeared regarding the letter addressed by some MPs to the Prime Minister requesting her to use her good offices with the State Government of Jammu and Kashmir to get the externment order against Sheikh Abdullah and his two colleagues withdrawn. In the newspaper reports my name has been mentioned as one of the signatories on behalf of the PSP.

I wish to clarify that in view of the controversial politics pursued by Sheikh Abdullah which is harmful to Kashmir's irrevocable integration with India, I have not signed the letter addressed to the Prime Minister. At the same time I wish to clarify that if my name has appeared as one of the signatories, it is a bone fide mistake on the part of those who collected the signatures.

ATAL BIHARI VAJPAYEE: (Gwalior): This contradiction should have been issued outside the House. The House has nothing to do with the statement. If Members of Parliament issue statements to the press, it has nothing to do with the House.

SHRIS. M. BANERJEE (Kanpur): On a point of order.

MR. SPEAKER: I think, your point of order is correct.

SHRI S. M. BANERJEE: It should be expunged.

SHRI ATAL BIHARI VAJPAYEE: I entirely agree with the views of Shri Dandavate, but this is not the place to make a contradiction.

SHRI S. M. BANERILE: He can issue a contradiction to the press but this forum should not be used for that.

PROF. MADHU DANDAVATE: The signatures were collected in this very House. (Interruption)

SOME HON. MEMBERS: No, no.

MR. SPEAKER: This relates to something which happened outside the House. If the signatures are collected in this House, they are not on record. Everything is done by hand or silently, Nothing is spoken here.

SHRI ATAL BIHARI VAJPAYEE: Even the collection of signatures is not correct.

MR. SPEAKER: It is without our knowledge.

PROF. MADHU DANDAVATE: Sir, I am not in the habit of violating the rules of procedure. Therefore I met you in your Chamber and said, "If you give me the permission to make the charification, then only I will rise in the House". Only after your explicit permission I rose to make the clarification.

MR. SPEAKER: It is my mistake.